

TO BE PUBLISHED IN PART II SECTION 3(II) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 11th JUNE, 1977.

NOTIFICATION
INCOME TAX

No. 1966 (F.No.261/4/77-ITJ): In exercise of the powers conferred by sub-section (1) of Section 123 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf, the Central Board of Direct Taxes hereby makes the following amendments to the Schedule-II appended to its Notification No. 1744 (F.No.261/4/77-ITJ) dated 30.4.77 as amended from time to time.

IN THE SCHEDULE-II,

Against serial No. 33 the following shall be substituted:-

<u>Column 2</u>	<u>Column 3</u>
Jalpaiguri Range, Jalpaiguri.	1. Jalpaiguri. 2. Cooch Behar. 3. Darjeeling (A and B Wards)

Against serial No. 34 the following shall be substituted:-

<u>Column 2</u>	<u>Column 3</u>
Siliguri Range, Siliguri.	1. Siliguri. 2. Special Circle, Siliguri. 3. West Dinajpur-Maldah. 4. Darjeeling (All Wards other than A and B)

This order shall take effect from 15.7.1977.

Sd/-
(S. RAMSWAMI)

Under Secretary, Central Board of Direct Taxes.

Copy forwarded to:-

1. The Manager, Govt. of India Press, New Delhi.
2. The Commissioner of Income tax West Bengal I Calcutta.

IT.e.e.

Sd/-

(S. Ramswami)

Under Secretary, Central Board of Direct Taxes.